

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2208**

TO BE ANSWERED ON THE 31ST JULY, 2018/ SHRAVANA 9, 1940 (SAKA)

MODERNISATION OF STATE POLICE

**2208. DR SANJAY JAISWAL:
SHRI A.P. JITHENDER REDDY:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether all the State Governments have submitted Utilisation Certificates for the funds released for 2015, 2016 and 2017 under the Modernisation of State Police Force (MPF) Scheme as per the General Financial Rules which is required for release of further funds;

(b) if so, the details thereof, Statewise;

(c) whether concurrent audit of MPF Scheme by the Internal Audit Wing of the Ministry of Home Affairs has been conducted for the past three years to curb corruption/misuse of funds; and

(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): The details of Utilisation Certificates (UCs) received for the funds released for 2015, 2016 and 2017 under the Scheme of Assistance to States for Modernisation of Police (erstwhile Modernisation of Police Forces Scheme) is at Annexure.

(c) & (d): Yes Madam, Audit of Scheme of Assistance to States for Modernisation of Police for the last three years i.e. 2015-16, 2016-17, 2017-18 has been completed for all the States by the Internal Audit Wing of the Ministry of Home Affairs.

Details of Utilisation Certificates (UCs) received for the funds released for 2015, 2016 and 2017 alongwith UCs pending under the Scheme of Assistance to States for Modernisation of Police (erstwhile Modernisation of Police Forces Scheme)

(in Rs. Crore)

S.No.	Name of State	2015-16		2016-17		2017-18		UCs pending upto 31.03.2017
		Released	UCs Received	Released	UCs Received	Released	UCs Received	
1.	Andhra Pradesh	32.56	32.56	41.1	28.22	31.62	UCs due w.e.f 1.04.2019	12.88
2.	Arunachal Pradesh	3.05	2.70	2.69	0.49	3.42		3.85
3.	Assam	3.29 + 59.30 *	55.94	4.68	3.28	5.48		69.47
4.	Bihar	26.57	18.02	19.15	9.77	5.73		21.20
5.	Chhattisgarh	14.24	11.30	1.73	1.21	2.02		6.37
6.	Goa	0.13	0.13	0.18	0.13	0.21		1.41
7.	Gujarat	23.75	23.75	43.22	25.35	33.05		17.87
8.	Haryana	14.74	14.53	19.29	12.20	14.04		7.30
9.	Himachal Pradesh	0.44	0.44	5.58	1.90	4.09		4.12
10.	Jammu & Kashmir	35.88	33.08	34.54	4.98	48.00		33.11
11.	Jharkhand	22.44	18.88	1.64	1.15	1.91		4.71
12.	Karnataka	39.45	38.20	72.04	4.79	17.12		68.50
13.	Kerala	2.01	2.01	11.09	6.58	16.12		9.21
14.	Madhya Pradesh	26.8	26.80	21.86	11.14	30.47		10.76
15.	Maharashtra	50.88	40.10	12.8	5.88	9.78		40.47
16.	Manipur	7.79	6.62	8.37	1.19	1.98		12.68
17.	Meghalaya	0.47 + 7.81 *	7.76	0.67	0.47	2.60		1.01
18.	Mizoram	5.41	5.41	8.12	5.17	6.17		2.95
19.	Nagaland	13.78	13.78	18.05	1.34	13.88		16.71
20.	Odisha	19.46	19.17	26.22	12.87	19.87		13.64
21.	Punjab	20.67	20.66	27.6	1.95	20.07		25.66
22.	Rajasthan	34.18	34.18	34.54	32.69	40.38		1.85
23.	Sikkim	0.22	0.22	1.96	0.22	2.39		1.74
24.	Tamil Nadu	63.9	63.54	89.24	87.39	15.54		22.21
25.	Tripura	7.00	5.81	1.4	0.98	1.63		6.27
26.	Telangana	16.32	16.32	29.4	3.11	22.60		26.29
27.	Uttar Pradesh	69.99	69.99	35.8	32.45	28.20		3.35
28.	Uttarakhand	3.74	3.74	8.53	8.26	4.35		0.27
29.	West Bengal	35.52	33.86	12.31	9.52	48.94		6.29
	Total	661.79	619.50	593.80	314.68	451.66		432.09
	Contingency Reserve ^							
	Mega City Policing^							
	PMU**	0.32		0.22		0.09		
	G/Total	662.11		594.02		451.75		

* Release of Funds for South Asian Games. **Programme Management Unit. ^ Release of these funds shown against relevant State.
